

Allocation of power from CGS to Kerala

2541. SHRI P. RAJEEVE: Will the Minister of POWER be pleased to state:

- (a) the details of criteria for allocation of power from Central Generating Stations (CGS);
- (b) whether there is any plan to revise the existing criteria; and
- (c) whether there is any decrease in the allocation of power from CGS to Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) The allocation of power from Central Generating Stations (CGSs) to States/Union Territories is governed by a formula which is being treated as guidelines from April 2000. These guidelines provide for (i) 12% free power to affected State(s) in case of hydro power stations and 10% share (not free) to home State in case of Thermal and Nuclear stations, (ii) 73% in case of hydro and 75% in thermal and nuclear power stations is distributed amongst various constituent States / UTs, giving equal weightage to central plan assistance and total energy consumption during the previous five years and (iii) 15% power is kept unallocated at the disposal of Central Government to meet the urgent / overall requirements of States/UTs from time to time. The guidelines also provide that the power from the new Central Generating Stations be made available in accordance with the Power Purchase Agreements to be signed between the Central Public Sector Undertakings and State / UT.

(b) An in-house thinking process has been initiated in the Ministry of Power recently for examining the need to review the present arrangement relating to allocation of power, the process being in very preliminary stage for elaborations.

(c) The unallocated power of Central Generating Stations is re-distributed on a dynamic basis to meet the overall / urgent requirements of States/UTs. The quantum of this power being limited and fixed, allocation to one or more beneficiaries necessitates equivalent reduction from other beneficiaries. In view of high shortage of power in Puducherry, Ministry of Power has *vide* its order dated 22nd July, 2009, advised Central Electricity Authority to provide 25 MW power to Puducherry from the unallocated power in Central Generating Stations (CGSs) of Southern Region with equivalent reduction in the allocation of Kerala.

Energy Management Institute

2542. SHRI P. RAJEEVE: Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal for setting up of an Energy Management Institute;
- (b) if so, the location thereof; and
- (c) whether any steps have been taken by Government in this regard?